

Indian personnel through private agencies to work in gulf countries;

(b) if so, what will be the alternate channel of recruitment of Indian personnel to work in gulf countries; and

(c) what will be the detailed procedure for recruitment of such personnel?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULABI SINHA):

(a) No, Sir.

(b) and (c) Do not arise.

Identification of areas where women employment is decreasing

2835. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of LABOUR be pleased to state:

(a) whether any steps were taken during the first year of the Sixth Five Year Plan to identify the areas and sectors where women's employment is either low or on decline;

(b) if so, the details and results thereof?

(c) whether any measures are being taken to promote additional avenue for employment to them; and

(d) if so, the details?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Under the Equal Remuneration Act, a Central Advisory Committee has been set up for the purpose of providing increasing employment opportunities for women. Similar statutory Committees have also been set up in 22 States/Union Territories. The recommendations of the Committees are awaited.

Benefits of Central Investment Subsidy and Concessional Finance

2836. **SHRI ARJUN SETHI:** Will the Minister of INDUSTRY be pleased to lay a statement showing the details regarding the benefits of Central Investment subsidy and concessional finance which have gone to districts, bulk of them along with the names of the States and Union territories?

THE MINISTRY OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): Details are enclosed in Annexure I and II.

[Placed in Library. See No. LT-3062/81]

Bonded Labour in States

2838. **SHRI VIRDHI CHANDER JAIN:**

SHRI KUNWAR RAM:

SHRI BALASAHEB VIKHE PATIL:

SHRI LAXMAN MALLICK:

Will the Minister of LABOUR be pleased to state:

(a) the progress for identification and rehabilitation of bonded labour in the country as on 30-10-81 (State-wise)

(b) whether all the State Governments are not taking any interest in humanitarian problem; and

(c) if so, what special steps Central Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) A statement is enclosed.

(b) and (c) The matter was discussed in the Labour Ministers' Conference and it was agreed that efforts to identify bonded labourers should continue and be intensified. The Labour Minister has requested the